

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 147 of 2010

Dated : 27th July, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Uttar Pradesh Power Corporation Ltd. Appellant(s)

Vs

N.T.P.C. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Suraj Singh

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri

ORDER

Learned counsel for the Appellant is filing written submissions during the course of the day. Learned Counsel for the Respondent No. 1 undertakes to file written submissions by 3.8.2011.

Judgment reserved.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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